

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 93 of 2015

Dated: 13th July, 2015

In the matter of:-

M/s G.R. Sponge and Power Ltd. & Anr.

....Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter
on **02.09.2015.**

Court Master